

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-62/2023/ 3308 /A

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Nur Muhammad Abdullah Ahmed  
District & Sessions Judge (i/c),  
Golaghat.

Dated Guwahati the 23<sup>rd</sup> May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ (G) 3891/2025, dtd. 21.05.2025 .

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 23.05.2025 till the evening of 25.05.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-62/2023/ 3309 /A, dated , 23-05-2025**

Copy forwarded for information to:

✓ The Project Manager, Gauhati High Court.

23.05.2025  
**JT. REGISTRAR (VIGILANCE)**